

ITEM NO.40 + 6

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Item No.40 :

Writ Petition (Civil) No(s).747/2019

EDUCATION PROMOTION SOCIETY FOR INDIA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln.(s) for appropriate orders/directions and exemption from filing O.T.)

AND

Item No.6 :

M.A.No.1081/2019 in W.P.(C) No(s).733/2019

SAGAR DAMODAR SARDA & ORS.

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

(For modification and clarification, with appln. for intervention)

[TO BE TAKEN UP ALONG WITH ITEM NO. 40 I.E. W.P.(C)NO.747/2019]

Date : 17-06-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SURYA KANT
(Vacation Bench)

For Petitioner(s) Mr. Maninder Singh, Sr. Adv.
Mr. Devashish Bharuka, AOR
Mr. Ravi Bharuka, Adv.

Ms. Meenakshi Arora, Sr. Adv.
Mr. Garvesh Kabra, AOR
Ms. Pooja Kabra, Adv.

For Respondent(s) Mr. Vikramjit Banerjee, ASG
Dr. Nishesh Sharma, Adv.
Mr. Rajan Kumar Chaurasia, Adv.
Mr. Vaibhav Chadha, Adv.
Mr. Shubhendu Anand, Adv.
for Mr. G.S. Makker, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR
Mr. Nishant Sharma, Adv.
Mr. Anoop Kandari, Adv.

Mr. Vivek Singh, AOR

Mr. Prateek Bhatia, Adv.
Mr. Dhawal Mohan, Adv.
Mr. Prasanna Mohan, Adv.
for Mr. Gaurav Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

W.P.(C)No.747/2019 :

Let Union of India to make its stand clear in an affidavit, which may be filed within three days.

List on 20.06.2019.

M.A.No.1081/2019 in WP(C)No.733/2019 :

Issue notice limited to the prayer (c) of the miscellaneous application, returnable in six weeks, which reads as follows :

"In the alternative only, direct the respondent State to pay fees of the applicants as being charged by the concerned Deemed University as it was due to their commission and omission only, the applications are compelled/constrained to take admission in the Deemed University;"

Counter affidavit be filed within four weeks and rejoinder affidavit, if any, be filed within two weeks thereafter.

List after six weeks.

(Saroj Kumari Gaur)
Branch Officer

(Sarita Purohit)
AR-cum-PS